

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.08.2020

**THROUGH VIDEO CONFERENCING**  
**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 64/BB/2019	For report of liquidator - Liquidation	Sec 10 of I&B code 2016	M/s Vintage Foods & Industries Ltd	Susheel Shankar, adv for Singhania & Co LLP	M/s KSIIDC Limited and other	Pankaj Srivatsav, liquidator

ADVOCATE FOR PETITIONER/s:

*Mr. Pankaj Srivatsav*  
*Liquidator*

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Mr. Pankaj Srivatsav, Learned Liquidator, through Video Conference. Post the case on 28.09.2020

*Shri*  
MEMBER (T)

*Vijay*  
MEMBER (J)

Verified

BY

Court Officer *[Signature]*